

Terms and Conditions of Pepsi

7127. SHRI HARI KISHORE SINGH:
Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Pepsi Foods has approached the FIPE to change the terms of approval granted to them;

(b) if so, the details thereof; and

(c) the Government reaction thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO): (a) TO (C). M/s. Pepsi Foods Ltd. has applied for amendments in the terms of approval granted to them. Government have not taken a decision in this regard.

Sharing of ITDC Hotel Properties by ITS Employees

7128. SHRI KAMALA MISHRA MADHUKAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to allow the employees of ITDC hotels to purchase the shares while disinvesting the shares of these hotels;

(b) if so, the details thereof; and

(c) the modalities being finalised in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Government have formulated a scheme whereby small group of ITDC hotels would be formed for the purpose of developing them as joint ventures with leading foreign hotel chains. A portion of the capital is also proposed to be offered to ITDC employees/public/ financial institutions. The

modalities in this regard are being finalised.

Losses in ITDC Hotels

7129. SHRILOKANATH CHOUDHARY:
Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the reasons for losses in ITDC hotels and increase in private sector hotels during the last three years; and

(b) the steps being taken to improve the situation?

THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The gulf war and its aftermath, internal disturbances in some parts of the country, issuance of tourism advisories by some countries declaring India as an unsafe destination etc. caused a set back to tourism industry in the country as a whole including ITDC hotels.

(b) The steps being taken by ITDC to improve financial performance of its hotels inter-alia include product improvement, control over expenditure, special package tours for promoting domestic tourism, incentives through discounts, marketing and reservation tie-ups etc.

[Translation]

Fall in Water Level

7130. SHRI JAGMEET SINGH
BRAR:
SHRI BHAGWAN
SHANKAR RAWAT:
DR. SHRIMATI K.S.
SOUNDARAM:
KUMARI PUSHPA DEVI,
SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government are aware that ground water level in various parts of the country is going down;

(b) if so, the details thereof, State-wise;

(c) whether any scheme has been formulated to recharge ground water;

(d) if so, the location-wise details thereof; and

(e) the amount earmarked for the scheme?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes Sir. The State-

wise position of fall in ground water level is given in enclosed statement.

(c) to (e). Recently, in February, 1992, the Government has approved a scheme, costing Rs. 367 lakhs prepared by the Central Ground Water Board for the artificial recharge of ground water in

(i) Guribidanur and Mulbagal Taluks in Kolar district, Karnataka.

(ii) Orange and banana growing areas in Amravati and Jalgaon district, Maharashtra.

(iii) Union Territory of Delhi.

(iv) Union Territory of Chandigarh.

STATEMENT

Long term fall in ground water levels in pre-monsoon period in the country.

Area which show more than 2 meters fall in levels in parts of the district of

2

State

1

Andhra Pradesh	Chittoor, Cuddapah, Kurnool, Mahaboobnagar, Nellore, Rang Reddy
Assam	Goalpara, Jorhat, Nagaon, North Lakhimpur
Gujarat	Ahmedabad, Amreli, Banaskantha., Bharuch, Bhavnagar, Jamnagar, Junagarh, Kheda, Kutch, Mehana, Panchmahal, Rajkot, Sabarkantha, Surat, Surendranagar.
Haryana	Ambala, Bhiwani, Faridabad, Gurgaon, Karnal, Kurukshetra, Mahindergarh, Rohatak.
Himachal Pradesh	Kangra, Sirmur.
JK	Jammu
Karnataka	Bangalore, Belgaum, Bellary, Bidar, Bijapur, Chitradurga, Dharwar, Gulbarga, Mandya, Moore, Raichur, South Kanara, Tumkur.
Kerala	Idukki, Kottaya, Pathanamthitta.
MP	Betul, Bhopal, Bilaspur, Chindwara, Sewas, Dhai, Guna, Indore, Jabalpur, Khandwa, Mandla, Narsingpur, Raipur, Rajnandgaon, Sagar, Seni, Shivpuri.

Area which show more than 2 meters fall in levels in parts of the district of

2

State

1

Maharashtra

Akla, Amravati, Aurangabad, Beed, Jalgaon, Nasik, Parbhani, Satara, Sholapur, Sindhurg.

Orissa

Cuttack, Koraput, Phulbani.

Punjab

Amritsar, Bhatinda, Faridkot, Ferozepur, Hoshiarpur, Jullunder, Kapurthala, Ludhiana, Patiala, Ropar, Sangrur.

Rajasthan

Ajmer, Alwar, Banswara, Barmer, Bharatpur, Bhilwara, Bikaner, Churu, Dungarpur, Ganganagar, Jaipur, Jaisalmer, Jalore, Jhunjhunu, Jodhpur, Kota, Nagaur, Pali, Sikar, Tonk, Udaipur.

U.P.

Agra, Aligarh, Allahabad, Badaun, Banda, Bulandshahr, Deoala, Faizabad, Fatehgarh, Fatehpur, Ghazipur, Hardoi, Jalaun, Jaunpur, Kanpur, Lalitpur, Lucknow, Mathura, Moradabad, Nainital, Rajbareilly, Sitapur.

West Bengal

Jaipalguri

Delhi

City Block, Mehrauli Block, Allipur Block.